

Dated = 21.10.97 (7)

Applicant by Mr. G. D. Samant.
Respondents by Mr. V. G. Rege.

At the request of applicant's
Counsel, application is permitted to be
withdrawn as instructed by the
applicant. No costs.

MR Kolhatkar
(M. R. Kolhatkar)
m/s. M(A)

[Signature]
(R. G. Vaidyanath)
Vc

Order/Decree (Dispatched
to Applicant/Respondent (s)
on 28/10/97
[Signature]
28/10/97